

CENTRAL ADMINISTRATIVE TRIBUNAL

JABALPUR BENCH

OA No.888/04

Jabalpur, this the 26th day of October 2004.

CORAM

Hon'ble Mr.M.P.Singh, Vice Chairman
Hon'ble Mr.Madan Mohan, Judicial Member

Smt.Keshar Bai
Widow of Late Suresh Kumar
C/o Smt.Triveni Bai Shakya
Jharra Tikuriya, Forester Ward
Bharat Chowk, Katni.

Applicant

(By advocate Shri M.B.Saxena)

Versus

1. Union of India through
Secretary
Ministry of H.R.D., New Delhi.
2. Commissioner
Kendriya Vidyalaya Sangathan
18, Institutional Area
Shaheed Jeet Singh Marg
New Delhi.
3. Assistant Commissioner
Kendriya Vidyalaya Sangathan
Jabalpur Region, GCF Estate
Jabalpur.
4. Principal
Kendriya Vidyalaya
New Katni
Dist. Katni.

Respondents

(By advocate None)



ORDER(Oral)

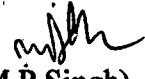
By M.P.Singh, Vice Chairman

By filing this OA, the applicant has sought a direction to quash impugned order dated 16.10.2003 (Annexure A1) and sought a further direction to consider her case for compassionate appointment. Respondents have considered the request of the applicant and have rejected the same by passing the impugned order dated 16.10.03. We find that the order passed by the respondents rejecting the claim of the applicant is not a speaking a reasoned order.

2. Heard learned counsel of the applicant.

3. In the circumstances, we deem it appropriate to dispose of this OA at the admission stage by directing the respondents to consider the legal notice given by the applicant dated 7.10.04 and also this OA as part of the representation and take a decision by passing a detailed and reasoned order within a period of three months from the date of receipt of a copy of this order. The applicant is directed to send a copy of this order as well as a copy of this application within 10 days from today.


(Madan Mohan)
Judicial Member


(M.P.Singh)
Vice Chairman

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पृष्ठंकन सं ओ/न्या.जबलपुर, दि.....

प तिलिपि अके किल:-

- (1) सतिव, उच्च न्यायालय कार एड्रेसिगेशन, जबलपुर
- (2) आवेदक श्री/श्रीमती/शु.....के काउंसल
- (3) प्रत्याधी श्री/श्रीमती/शु.....के काउंसल
- (4) न्यायालय, कोषा. जबलपुर न्यायापीठ
सूचना एवं आवश्यक कार्यवाही हेतु

M D Saxena

इप रजिस्टार

Issued
on 1-11-2004
AS